

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Tax Appeal No. 5 of 2013

With

Tax Appeal No. 6 of 2013

The Commissioner of Income Tax (Central), Patna

... .. Appellant (In both cases)

Versus

Shri Tilak Raj Ajmani

... .. Respondent (In both cases)

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant : Ms. Rupa Kumari, Advocate
(In both cases)

For the Respondent : Mr. Parth Jalan, Advocate
(In both cases)

Oral Order

16/Dated: 25.06.2020

Let these matters be listed before the Bench which is in
seisin of the subject matter.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)